



## **The Tamil Nadu Agricultural Produce and Livestock Contract Farming and Services (Promotion and Facilitation) Repeal Act, 2021**

Act No. 36 of 2021

### **Keywords:**

An Act to repeal the Tamil Nadu Agricultural Produce and Livestock Contract Farming and Services (Promotion and Facilitation ) Act, 2019

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# TAMIL NADU GOVERNMENT GAZETTE

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## Part IV—Section 2

### Tamil Nadu Acts and Ordinances

The following Act of the Tamil Nadu Legislative Assembly received the assent of the Governor on the 18th December 2021 and is hereby published for general information:—

#### ACT No. 36 OF 2021.

#### **An Act to repeal the Tamil Nadu Agricultural Produce and Livestock Contract Farming and Services (Promotion and Facilitation ) Act, 2019.**

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-second Year of the Republic of India as follows:-

1. This Act may be called the Tamil Nadu Agricultural Produce and Livestock Contract Farming and Services (Promotion and Facilitation) Repeal Act, 2021. Short title.

2. The Tamil Nadu Agricultural Produce and Livestock Contract Farming and Services (Promotion and Facilitation) Act, 2019, is hereby repealed. Repeal of Tamil Nadu Act 37 of 2019.

Tamil Nadu  
Act 37 of  
2019.

(By order of the Governor)

C. GOPI RAVIKUMAR,  
*Secretary to Government (Legislation),  
Law Department.*